

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject:- Recruitment of District Judges (Direct Quota) in pursuance to Advertisement Notification No. 05 of 2024/RG dated 08.08.2024, for filling up of 16 posts.

NOTIFICATION

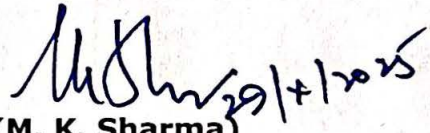
No: 3404 of 2025/RG/GS

Dated: 29.10.2025

It is hereby notified for the information of all concerned that the written competitive examination of the candidates, who have applied for the post of District Judges (Direct Quota) in pursuance to the Advertisement Notification No. 05 of 2024/RG dated 08.08.2024, and found eligible, shall be held as per the following schedule:-

Paper	Date of examination	Time, Venue and issuance of admit cards etc
Paper-I	22.11.2025 (Saturday)	Shall be notified separately in due course.
Paper-II	29.11.2025 (Saturday)	

By Order.


(M. K. Sharma)

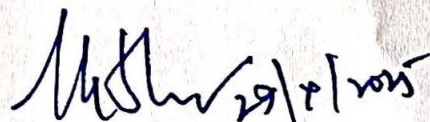
Registrar General (Officiating)

No:- 68647-93/RG/GS

Dated:29.10.2025

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Director, J&K Judicial Academy, Srinagar;
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
7. Registrar Judicial, High Court Wing Jammu/Srinagar;
..... for information.
8. All Principal District and Sessions Judge, UTs of J&K and Ladakh for information and with the request to get the copy of this notification displayed on the notice board of his/her office.
9. Registrar Recruitment, High Court of J&K and Ladakh for information and taking further follow up steps.
10. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar for information.
11. Director Information, Jammu/Srinagar with the request to publish the above notification in the two daily leading news papers, having wide circulation in the UTs of J&K and Ladakh.
12. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and with the request to upload the same on the official website of the High Court.
13. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping record of the same.
14. Order File.


Registrar General (Officiating)